

Mechanism to Monitor the functioning of NGOs

*284. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of schemes being implemented for the development of children in the country, particularly through Non-Governmental Organisations (NGOs);
- (b) the details of proposals received from and approved/pending for approval along with the funds allocated/released and utilisation reported under such schemes during each of the last three years and the current year, Scheme-wise and State/UT-wise, including Karnataka; and
- (c) whether Government has put in place any mechanism to monitor the functioning of NGOs working in this field and if so, the details thereof?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) The Ministry of Women and Child Development is implementing Umbrella Integrated Child Development Services (ICDS) Scheme for attending the need of the children in India, especially to improve their nutritional and childhood development. Under the Umbrella ICDS, the following schemes are specifically dealing with the issue of malnutrition:-

- (i) Anganwadi Services;
- (ii) Pradhan Mantri Matru Vandana Yojana;
- (iii) Scheme for Adolescent Girls; and
- (iv) POSHAN Abhiyaan.

Anganwadi Services provides six child development related services *i.e.* Supplementary Nutrition, Pre-school Education, Health and Nutrition Education, Immunization, Health check-up and Referral Services. The services are provided at the Anganwadi Centres (AWCs) through Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs) to more than 8.75 crore beneficiaries. The beneficiaries of the scheme are children 0-6 years old and pregnant women and lactating mothers.

The objectives of the scheme are to improve the nutritional and health status of children in the age-group 0-6 years; to lay the foundation for proper psychological, physical and social development of the child; to reduce the incidence of mortality, morbidity, malnutrition and school dropout; to achieve effective co-ordination of policy and implementation amongst the various departments to promote child development; and to enhance the capability of the mother to look after the normal health and nutritional needs of the child through proper nutrition and health education.

Under Anganwadi Services, as per the scheme norms, each State/UT is required to submit their Annual Programme Implementation Plan (APIP) to the Ministry for consideration of the Empowered Programme Committee. The said Committee after discussions with the States/UTs approves the APIP and allocates the funds. Accordingly, the funds are periodically released to the State/UT for implementation of the above scheme. The APIPs for the current financial year have already been considered and approved by the Government. First instalment of the funds has already been released to the States/UTs. Relevant portion of the minutes of the APIP along with details of funds released to the States/UTs and funds utilized by them are given in Statement-I (*See* below).

The Anganwadi Services envisages implementation of projects through Voluntary Organizations, Local Bodies, Panchayati Raj Institutions, Social Welfare Board etc. with a view to derive community support. The States have been given the autonomy within the overall framework of the scheme to entrust projects to a voluntary organization. However, Government of India does not give any grant to these organizations directly and their management and control rests with the respective States/UTs.

Providing training to the AWWs/AWHs and Supervisors under the scheme is a part of the Anganwadi Services scheme. The training is provided to the Anganwadi Workers/Helpers and the Supervisors at the Anganwadi Workers Training Centres (AWTCs) and Middle Level Training Centres (MLTCs) respectively. The AWTCs/MLTCs are either run by the respective State Governments/UT Administrations or by NGOs under supervision of the respective State Government/UT Administration. Comprehensive Training Guidelines for AWTC/MLTC were issued in August, 2017.

The Ministry has developed MIS portal for Anganwadi Services (ICDS) Training Programme through which NGOs/VOs submit their proposals to the concerned State Government/UT Administration under Anganwadi Services (ICDS) Training Programme. The State Governments/UT Administrations examine the proposals of all NGOs/VOs received by them and forward a consolidated proposal to the Ministry with their recommendation. Further, the Ministry examine the proposals received from the States/UTs.

Organisations/institutions registered as NGOs have to sign up in the NGO-Partnership (NGO-PS) portal of the NITI Aayog and obtain a Unique ID which is to be mandatorily quoted by them at the time of receiving grants from the State Government.

The details of proposals received from States/UTs during the last three years for

providing training to the AWWs/AWHs and Supervisors through State/UT and NGO/VO run AWTCs/MLTCs and the proposals approved and pending are given below:-

Year	No. of proposals received from States/UTs	No. of proposals approved.	No. of proposals pending for non/late compliance	Funds released (₹ in lakh)
2016-17	33	33	Nil	6674.558
2017-18	27	25	2	4108.231
2018-19	29	28	1	3419.572

State Governments/UTs release funds to the AWTCs/MLTCs or NGO run AWTCs/MLTCs under Comprehensive Training Guidelines augmenting with prescribed State share. Statement indicating status of funds released under ICDS Training Programme, including Karnataka is given in Statement-II (*See below*).

Monitoring at State level is taken up in Monthly/Quarterly review meetings. The States/UTs send Monthly/Quarterly progress reports to the Ministry. The Ministry has issued guidelines for monitoring visiting to AWCs, ICDS projects and AWTCs/MLTCs by both Central and State Government officials following a standardized schedule. Also, officials from the Central Monitoring Unit (CMU) of National Institute of Public Cooperation and Child Development (NIPCCD) make visits to collect some basic information in a pre-designed format.

Under Pradhan Mantri Matru Vandana Yojana (PMMVY), maternity benefit of ₹ 5,000/- is provided in three installments to eligible PW&LM during the period of pregnancy and lactation. The eligible beneficiary also receive the cash incentive as per approved norms towards maternity benefit under Janani Suraksha Yojana (JSY) after institutional delivery so that on an average, a woman gets ₹ 6,000/. Under the scheme, funds are released to the States/UTs on the basis of estimated number of beneficiaries/beneficiaries likely to be covered in a particular year as informed by States/UTs. Details of funds released to the States/UTs and funds utilized by them are given in Statement-III (*See below*).

Scheme for Adolescent Girls is implemented to improve the nutritional and health status of out of school adolescent girls of age 11-14 years and to upgrade their skills. In addition, to providing nutritional support to the adolescent girls, the scheme aims to motivate out of school girls to go back to formal schooling/skill training under its Non-Nutrition component. Information on health, hygiene and guidance on existing public services is provided under the scheme.

As per the scheme norms under SAG each State/UT is required to submit their Annual Programme Implementation Plan (APIP) to the Ministry for consideration of the Empowered Programme Committee. Accordingly, the funds are periodically released to the State/UT for implementation of the above scheme. The APIPs for the current financial year have already been considered and approved by the Government. Relevant portion of the minutes of the APIP along with the details of funds released to the States/UTs and funds utilized by them are given in Statement-IV (*See below*).

Government has set up POSHAN Abhiyaan on 18.12.2017 for a three year time frame, commencing from 2017-18. Under the Abhiyaan, all districts of the 36 States/UTs have been covered for implementation in a phased manner. The Abhiyaan aims to reduce malnutrition in the country through a life cycle approach, by adopting a synergized and result oriented approach. The targets of the POSHAN are to reduce stunting in children (0-6 years), under-nutrition (underweight prevalence) in children (0-6 years) and Low Birth Weight @2% per annum and reduce anaemia among young children (6-59 months), women and adolescent girls @3% per annum across the country.

As per norms of the scheme, funds are released for procurement of mobile phones for AWWs, Supervisors, CDPO and DPO, growth monitoring device for AWCs and also for recurring expenditure towards functioning of State Programme Monitoring Unit, IEC activities, VHSND, flexi fund, innovation, incentive, etc. Details of funds released to the States/UTs and funds utilized by them are given in Statement-V (*See below*).

Statement-I*Details of funds released to States/UTs and funds utilized by them*

(₹ in lakh)

Sl. No.	States/UTs	SNP			GENERAL		
		APIP Approved	Funds released	Funds Utilized	APIP Approved	Funds released	Funds Utilized
1	2	3	4	5	6	7	8
(A) Fund released during 2016-17							
1.	Andhra Pradesh	33996.12	31467.53	31090.13	29181.74	14590.85	10683.62
2.	Bihar	58085.28	52520.17	51838.87	44755.08	32823.24	24180.03
3.	Chhattisgarh	19992.11	22461.93	25487.02	23544.28	16921.47	21763.98
4.	Goa	498.28	591.45	884.88	917.67	458.83	164.23
5.	Gujarat	21973.18	36162.61	46423.76	28651.54	31788.45	27260.76
6.	Haryana	6575.13	7131.04	5538.78	14834	12893.84	11240.22
7.	Jharkhand	18153.74	28723.1	28723.1	22688.66	13325.75	8011.03
8.	Karnataka	41444.92	33914.94	44701.7	32470.64	16235.33	24972.47
9.	Kerala	6280.32	8305.96	10986.56	20509.06	24850.34	24093.59
10.	Madhya Pradesh	49406.18	55779.33	66831.1	45980.31	43124.79	41258.39
11.	Maharashtra	39526.98	32053.19	-4711.75	51439.62	71393.73	76898.59
12.	Odisha	35046.9	25519.58	34281.29	35630.84	38085.8	36054.63

13.	Punjab	4978.88	3124.57	2262.07	16275.01	11246.52	10893.25
14.	Rajasthan	23535.76	33045.65	39037.63	31038.94	25486.48	23875.03
15.	Tamil Nadu	25535.68	26017.9	28261.07	28000.3	15731.91	8815.7
16.	Telangana	18292.97	17418.86	17473.25	19669.76	9654.88	9467.37
17.	Uttar Pradesh	160784.24	160784.24	166204.43	90387.95	95627.23	86504.44
18.	West Bengal	38485.72	30462.46	54066.25	55610.05	27805.02	-15616
19.	Delhi	6740.28	7551.09	4163.28	11160.11	6560.79	747.54
20.	Puducherry	3404.04	1702.02	1702.02	1181.74	590.87	590.87
21.	Himachal Pradesh	5523.79	4662.06	4662.06	16407.14	18694.25	17583.56
22.	Jammu and Kashmir	8070.34	4035.18	-878.69	26300.45	21105.03	14286.35
23.	Uttarakhand	9691.34	4649.44	8469.13	15442.56	12043.25	8749.01
24.	Andaman and Nicobar Islands	262.67	262.68	262.68	551.92	934.06	934.06
25.	Chandigarh	380.98	190.49	190.49	539.86	571.7	571.7
26.	Dadra and Nagar Haveli	203.8	203.8	203.8	365.81	365.81	365.81
27.	Daman and Diu	174.12	174.12	174.12	133.84	133.84	133.84
28.	Lakshadweep	68.31	68.32	68.32	481.11	78.63	78.63
29.	Arunachal Pradesh	4239.79	4052.72	3566.85	8591.49	7199.13	5835.64
30.	Assam	37818.61	17921.03	13600.43	49218.48	44425.65	34194.62
31.	Manipur	3077.49	500	-508.83	9857.74	7412.65	4959.53

1	2	3	4	5	6	7	8
32.	Meghalaya	8352.22	11184.72	12428.25	5676.27	5370.85	5350.74
33.	Mizoram	2156.92	2156.92	1696.04	3164.76	2172.8	2195.92
34.	Nagaland	3490.47	10611.05	10708.83	3884.45	4469.91	4772.03
35.	Sikkim	585.52	644.34	470.73	1537.34	768.68	595.07
36.	Tripura	5946.55	4010.56	3816.93	8579.66	7671.45	6066.96
TOTAL		702779.63	680065.05	714176.58	754660.18	642613.81	538533.21

(B) Fund released during 2017-18

1.	Andhra Pradesh	32916.43	31596.87	29420.29	22222.12	24629.79	22012.06
2.	Bihar	54423.27	53741.97	59979.55	38381.93	35851.96	24204.64
3.	Chhattisgarh	22699.81	25724.9	22905.04	19351.46	28345.16	28100.38
4.	Goa	664.6	1011.2	1006.72	530.03	585.64	517.4
5.	Gujarat	28235.82	38496.97	38012.71	21604.78	21581.54	19675.44
6.	Haryana	6342.75	3945.75	3605.39	10888.88	13601.08	10648.12
7.	Jharkhand	25140.96	25347.42	25347.42	16057.34	14879.45	8157.92
8.	Karnataka	45222.48	56009.24	50008.99	26394.44	32177.98	38020.58
9.	Kerala	8296	10976.6	10977.18	14255.09	20186.77	18103.8
10.	Madhya Pradesh	55724.11	66775.88	67623.32	38534.69	46683.69	41044.11
11.	Maharashtra	49665.28	41445.78	58718.77	44035.79	58469.85	51980.09

12.	Odisha	35698.64	47316.24	44358.57	28603.34	34543.96	27505.26
13.	Punjab	6144.75	5282.25	808.74	10965.67	13998.21	8816
14.	Rajasthan	28939.88	34931.86	36660.76	23913.52	30339.08	21525
15.	Tamil Nadu	28651.21	33186.7	33211.48	17790.77	14394.25	14339.27
16.	Telangana	18076.35	18130.74	19005.85	14347.47	18905.07	18831.04
17.	Uttar Pradesh	165244.43	129353.52	77776.61	70772.24	80279.47	40917.54
18.	West Bengal	47617.5	67697.94	81324.81	45755.55	27805.04	-12283.61
19.	Delhi	6762.17	4051.41	763.89	6278.02	6560.53	-780.79
20.	Puducherry	348.12	851.02	851.02	421.65	590.88	590.88
21.	Himachal Pradesh	5366.32	5795.63	5795.62	11828.07	14898.51	15249.1
22.	Jammu and Kashmir	4257.02	4035.17	-3195.48	20305.29	14383.93	14541.83
23.	Uttarakhand	11392.44	15212.13	16734.26	11226.46	11666.46	10194.2
24.	Andaman and Nicobar Islands	284.57	284.57	284.57	501.85	974.13	974.13
25.	Chandigarh	592.09	592.09	592.09	339.162	471.88	471.88
26.	Dadra and Nagar Haveli	129.89	129.89	129.89	186.12	182.9	182.9
27.	Daman and Diu	130.83	130.83	130.83	66.373	139.28	139.28
28.	Lakshadweep	77.12	85.35	85.35	76.375	39.46	39.46
29.	Arunachal Pradesh	4085.14	4035.02	3435.74	4184.17	8218.4	7347.02
30.	Assam	35875.31	31554.71	17113.82	37084.11	37115.73	23497.78

1	2	3	4	5	6	7	8
31.	Manipur	3914.63	5244.2	3323.32	6797.25	10284.52	5454.4
32.	Meghalaya	9422.19	12238.89	12306.83	3326.62	5466.89	4125.93
33.	Mizoram	2000.25	1539.37	1140.09	1415.31	3416.45	3127.52
34.	Nagaland	6902.3	7000.08	6422.66	2214.17	6816.95	6128.98
35.	Sikkim	632.47	481.21	180.76	793.03	1426.33	1125.88
36.	Tripura	6650.22	6456.59	6749.82	6084.74	6381.42	5741.05
TOTAL		758527.35	790689.99	733597.28	577533.88	646292.64	480266.47

(C) Fund released during 2018-19

1.	Andhra Pradesh	39530.13	37353.55	Unspent	28884.89	32895.05	Unspent Balance/
2.	Bihar	70750.25	76987.83	Balance/	47613.06	36974.64	Excess
3.	Chhattisgarh	27099.81	24279.95	Excess	23943.28	28735.52	expenditure of
4.	Goa	863.98	859.5	expenditure of F.Y. 2018-19	721.02	778.06	F.Y. 2018-19
5.	Gujarat	32535.82	32051.56	will be adjusted	25716.23	29206.4	will be adjusted
6.	Haryana	7645.58	7305.22	in the funds	13080.7	13276.2	in the funds
7.	Jharkhand	29083.25	29083.25	released during	19003.49	18797.43	released during
8.	Karnataka	49589.22	43588.97	2019-20 after	31161.5	43506.22	2019-20 after
9.	Kerala	10784.8	10785.38	receiving UCs/	15699.34	17058	receiving UCs/
10.	Madhya Pradesh	63241.34	64088.78	SoEs from	47132.09	50633.1	SoEs from
11.	Maharashtra	55055.2	106535.22	respective States/	50947.2	56705.31	respective States/
				UTs.			UT

12.	Odisha	46408.23	43450.56	32117.23	33841.79
13.	Punjab	7488.18	3744.1	12981.63	13411.95
14.	Rajasthan	33221.84	34950.74	27873.05	29085.81
15.	Tamil Nadu	37246.57	37271.35	23379.78	26488.7
16.	Telangana	21170.5	22045.61	17816.79	21257.53
17.	Uttar Pradesh	156155.99	104579.08	80195.01	85548.34
18.	West Bengal	54420	68046.87	51081.49	54839.34
19.	Delhi	6762.17	3474.65	5479.59	5457.19
20.	Puducherry	0	0	447.65	452.11
21.	Himachal Pradesh	6976.22	6976.21	18179.26	24112.44
22.	Jammu and Kashmir	4257.02	2128.5	29614	34361.46
23.	Uttarakhand	12090.44	13612.57	17648.3	18465.2
24.	Andaman and Nicobar Islands	369.94	369.94	756.8	883.04
25.	Chandigarh	769.72	769.72	553.9	634.14
26.	Dadra and Nagar Haveli	168.86	168.86	300.97	354.23
27.	Daman and Diu	170.08	170.08	76.45	97.13
28.	Lakshadweep	100.26	100.26	169.44	245.2
29.	Arunachal Pradesh	5010.68	4411.4	7528.29	7375.84
30.	Assam	45037.9	30597.01	50802.45	49561.1

1	2	3	4	5	6	7	8
31.	Manipur	5089.02	7134.08		9709.45	8892.39	
32.	Meghalaya	10468.21	12364.04		5613.68	4996.77	
33.	Mizoram	2242.64	1843.36		2544.32	2493.46	
34.	Nagaland	7588.35	8231.2		4828.28	3721	
35.	Sikkim	751.11	450.66		1430	1500.366	
36.	Tripura	7488.55	7781.78		8940.65	9406.72	
TOTAL		857631.86	847591.84		713971.26	766049.176	

(D) Fund released during 2019-20 (till 15.06.2019)

1.	Andhra Pradesh	35844.15	11948.05	36778.6	9194.65
2.	Bihar	77825.28	25941.76	63915.2	15978.8
3.	Chhattisgarh	29809.79	9936.6	33243.8	8310.95
4.	Goa	845.46	281.82	912.18	228.05
5.	Gujarat	35789.4	11929.8	32581.23	8145.31
6.	Haryana	8410.14	2803.38	17475.56	4368.89
7.	Jharkhand	31991.58	10663.86	25608.28	6402.07
8.	Karnataka	54548.14	18182.71	41895.96	10473.99
9.	Kerala	11863.28	3954.43	22766.91	5691.73
10.	Madhya Pradesh	69565.47	23188.49	60763.99	15191

11.	Maharashtra	60560.72	20186.91	66783.74	16695.94
12.	Odisha	51049.06	17016.35	44570.7	11142.68
13.	Punjab	8237	2745.67	18657.52	4664.38
14.	Rajasthan	36544.02	12181.34	37642.03	9410.51
15.	Tamil Nadu	39331.66	13110.55	33477.59	8369.4
16.	Telangana	23287.55	7762.52	24058.55	6014.64
17.	Uttar Pradesh	171771.59	57257.2	109850.13	27462.53
18.	West Bengal	59862	19954	68091.96	17022.99
19.	Delhi	7438.39	2479.46	11431.13	2857.78
20.	Puducherry	0	0	604.21	151.05
21.	Himachal Pradesh	7673.84	2557.95	22201.73	5550.43
22.	Jammu and Kashmir	4682.72	1560.91	37701.07	9425.27
23.	Uttarakhand	13299.48	4433.16	21470.94	5367.74
24.	Andaman and Nicobar Islands	406.94	135.65	994.91	248.73
25.	Chandigarh	846.69	282.23	765.79	191.45
26.	Dadra and Nagar Haveli	185.74	61.91	375.9	93.98
27.	Daman and Diu	187.09	62.36	127.45	31.86
28.	Lakshadweep	110.28	36.76	95.78	23.95
29.	Arunachal Pradesh	3830.67	1276.89	10187.2	2546.8

1	2	3	4	5	6	7	8
30.	Assam	49541.69	16513.9		63171.81	15792.95	
31.	Manipur	9960.45	3320.15		14238.09	3559.52	
32.	Meghalaya	11515.03	3838.34		7049.75	1762.44	
33.	Mizoram	2466.9	822.3		3422.38	855.6	
34.	Nagaland	7967.69	2655.9		6370.59	1592.65	
35.	Sikkim	582.82	194.27		2182.15	545.54	
36.	Tripura	8979.7	2993.23		11799.79	2949.95	
TOTAL		936812.41	312270.81		953264.6	238316.2	

Note: (1) Funds are released out of approved allocation after adjusting unspent balances/excess expenditure incurred by the States/UTs in the previous year.
 (2) The negative fund utilized indicates unspent balance available with the State/UT.
 (3) Fund utilized are more than the funds released/approval allocation due to availability of unspent balance of previous year.

APIP: Annual Programme Implementation Plan

SNP: Supplementary Nutrition Programme

(E) Component-wise amount approved under APIP 2019-20 for implementation of Anganwadi Services in States/UTs

Sl. No.	States/UTs	Anganwadi Services (General)								
		Salary		Honoraria	POL	Hiring Vehicle	Uniform	Medi Kit	PSE Kit	Rent
		Total	Central Share (2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	20429.83	5107.46	41860.98	127.30	507.50	792.15	782.83	2780.35	4890.36
2.	Bihar	20611.67	5152.92	77059.38	195.70	1197.50	1460.50	1420.18	4861.55	9848.76
3.	Chhattisgarh	18315.00	4578.75	39440.88	190.00	365.00	748.46	726.80	2560.60	2774.28
4.	Goa	565.20	141.30	1038.60	11.40	17.50	19.79	18.93	63.10	90.24
5.	Gujarat	10838.11	2709.53	42536.88	58.90	845.00	807.89	781.94	2651.45	1061.52
6.	Haryana	7661.80	1915.45	21001.56	76.00	322.50	400.05	385.59	1298.10	1935.60
7.	Jharkhand	13664.20	3416.05	30485.16	180.50	372.50	580.61	557.35	1921.60	2146.20
8.	Karnataka	17836.60	4459.15	52322.76	0.00	585.00	992.70	963.68	3295.55	2950.08
9.	Kerala	10567.24	2641.81	27762.42	220.40	390.00	528.81	498.80	1665.90	1810.44
10.	Madhya Pradesh	22436.00	5609.00	75051.72	431.30	695.00	1428.66	1362.00	4856.75	6283.56
11.	Maharashtra	31978.20	7994.55	83066.94	66.50	680.00	1573.18	1557.71	5510.95	3449.76
12.	Odisha	22845.80	5711.45	55825.86	347.70	462.50	1064.38	1010.69	3629.35	1077.36
13.	Punjab	8749.00	2187.25	21876.06	178.60	207.50	415.34	400.41	1365.70	2472.96

1	2	3	4	5	6	7	8	9	10	11
14.	Rajasthan	12764.00	3191.00	47394.36	180.50	605.00	901.55	872.51	3050.45	3250.68
15.	Tamil Nadu	19438.08	4859.52	39149.52	117.80	1010.00	742.72	779.54	2721.95	2135.88
16.	Telangana	14952.40	3738.10	26812.20	98.80	320.00	507.55	504.10	1777.55	3175.08
17.	Uttar Pradesh	44278.94	11069.74	136638.96	706.80	1500.00	2586.83	2655.20	9399.85	7606.08
18.	West Bengal	16692.18	4173.05	88440.3	792.30	455	1669.35	1739.75	5799.15	5316
TOTAL		314624.25	78656.08	907764.54	3980.50	10507.50	17220.52	17018.01	59209.90	62274.84
19.	Delhi	3876.60	969.15	8354.34	0.00	265.00	161.94	161.28	537.60	7741.44
20.	Puducherry	117.22	29.31	718.20	0.00	15.00	13.68	12.83	42.75	138.60
TOTAL		3993.82	998.46	9072.54	0.00	280.00	175.62	174.11	580.35	7880.04
Himalayan States										
21.	Himachal Pradesh	5739.66	5165.69	15532.92	96.90	97.50	295.74	279.83	946.25	1306.68
22.	Jammu and Kashmir	8403.56	7563.20	24863.16	45.6	347.5	473.58	443.99	1479.95	5240.76
23.	Uttarakhand	5298.44	4768.60	14645.82	39.90	242.50	278.97	261.53	997.00	1743.72
TOTAL		19441.66	17497.49	55041.90	182.40	687.50	1048.29	985.35	3423.20	8291.16
24.	Andaman and Nicobar Islands	232.6	232.6	591.78	9.5	7.50	11.27	10.57	36	81.6
25.	Chandigarh	188.34	188.34	378	0	10	7.2	6.75	22.5	144

26.	Dadra and Nagar Haveli	97.78	97.78	225.12	3.8	2.5	4.29	4.02	15.15	17.88
27.	Daman and Diu	26.47	26.47	85.68	0	5	1.63	1.53	5.1	0
28.	Lakshadweep	0	0	85.26	0	0	1.62	1.52	5.35	0
TOTAL		545.19	545.19	1365.84	13.30	25.00	26.01	24.39	84.10	243.48
NE States										
29.	Arunachal Pradesh	5204.20	4683.78	5229.00	129.20	82.50	99.60	93.38	311.25	45.48
30.	Assam	13340.78	12006.70	49705.80	499.70	0.00	947.34	886.28	3084.50	544.80
31.	Manipur	4977.03	4479.33	9016.56	13.30	130	171.74	161.01	575.5	560.28
32.	Meghalaya	2359.16	2123.24	4420.92	17.10	92.50	84.21	78.95	294.80	380.16
33.	Mizoram	1593.82	1434.44	1884.96	13.30	70.00	35.90	33.66	112.20	13.92
34.	Nagaland	2872.03	2584.83	3343.20	45.60	112.50	63.68	59.70	199.00	303.12
35.	Sikkim	1032.48	929.23	1098.72	22.8	12.5	20.93	19.62	65.4	126
36.	Tripura	3493.62	3144.26	8325.24	68.40	72.50	158.58	152.18	507.25	130.20
TOTAL		34873.12	31385.81	83024.40	809.40	572.50	1581.98	1484.78	5149.90	2103.96
GRAND TOTAL		373478.04	129083.03	1056269.22	4985.60	12102.50	20052.42	19686.64	68447.45	80793.48

Sl. No.	States/UTs	Anganwadi Services (General)					SNP	Training	Up-gradation of AWC Buildings	
		Admin Expenses (10)	Total Amount (11) [3-10]	Gol Share (12)	Total share including Salary (13) [(2)+(12)]	GoI (14)			No. of AWC approved for Upgradation (18)	Total amount for Upgradation (16)
1	2	12	13	14	15	16	17	18	19	
1.	Andhra Pradesh	1043.77	52785.24	31671.14	36778.60	35844.15	100.155	600	1200	
2.	Bihar	1893.57	97937.14	58762.28	63915.20	77825.28	305.745	600	1200	
3.	Chhattisgarh	969.07	47775.09	28665.05	33243.80	29809.79	239.492	1200	2400	
4.	Goa	25.24	1284.80	770.88	912.18	845.46	3.773	20	40	
5.	Gujarat	1042.58	49786.16	29871.70	32581.23	35789.40	234.146	400	800	
6.	Haryana	514.12	25933.52	15560.11	17475.56	8410.14	41.459	0	0	
7.	Jharkhand	743.13	36987.05	22192.23	25608.28	31991.58	30.36	500	1000	
8.	Karnataka	1284.91	62394.68	37436.81	41895.96	54548.14	240.493	500	1000	
9.	Kerala	665.07	33541.84	20125.10	22766.91	11863.28	186.307	400	800	
10.	Madhya Pradesh	1816.00	91924.99	55154.99	60763.99	69565.47	341.594	1200	2400	
11.	Maharashtra	2076.94	97981.98	58789.19	66783.74	60560.72	251.405	1200	2400	
12.	Odisha	1347.58	64765.42	38859.25	44570.70	51049.06	178.255	1200	2400	
13.	Punjab	533.88	27450.45	16470.27	18657.52	8237.00	157.234	400	800	

14.	Rajasthan	1163.34	57418.39	34451.03	37642.03	36544.02	206.602	400	800
15.	Tamil Nadu	1039.38	47696.79	28618.07	33477.59	39331.66	262.196	1200	2400
16.	Telangana	672.13	33867.41	20320.45	24058.55	23287.55	174.856	400	800
17.	Uttar Pradesh	3540.26	164633.98	98780.39	109850.13	171771.59	257.015	200	400
18.	West Bengal	2319.66	106531.51	63918.91	68091.96	59862.00	115.6665	1200	2400
TOTAL		22690.63	1100696.44	660417.85	739073.93	807136.29	3326.75	11620	23240.00
19.	Delhi	215.04	17436.64	10461.98	11431.13	7438.39	41.778	0	0
20.	Puducherry	17.10	958.16	574.90	604.21	0.00	7.315	40	80
TOTAL		232.14	18394.80	11036.88	12035.34	7438.39	49.093	40	80
Himalayan States				Gol Share		Gol Share	Gol Share		
				90%		90%	90%		
21.	Himachal Pradesh	373.11	18928.93	17036.04	22201.73	7673.84	140.44	300	600
22.	Jammu and Kashmir	591.98	33486.52	30137.87	37701.07	4682.72	137.19	0	0
23.	Uttarakhand	348.71	18558.15	16702.34	21470.94	13299.48	115.72	300	600
TOTAL		1313.80	70973.60	63876.25	81373.74	25656.04	393.35	600	1200.00
				Gol Share		Gol Share	Gol Share		
				100%		100%	100%		
24.	Andaman and Nicobar Islands	14.09	762.31	762.31	994.91	406.94	21.274	20	40
25.	Chandigarh	9	577.45	577.45	765.79	846.69	2.25	0	0

1	2	12	13	14	15	16	17	18	19
26.	Dadra and Nagar Haveli	5.36	278.12	278.12	375.90	185.74	0	20	40
27.	Daman and Diu	2.04	100.98	100.98	127.45	187.09	0	0	0
28.	Lakshadweep	2.03	95.78	95.78	95.78	110.28	0	0	0
	TOTAL	32.52	1814.64	1814.64	2359.83	1736.74	23.52	40	80.00
	NE States			GoI Share		GoI Share	GoI Share		
				90%		90%	90%		
29.	Arunachal Pradesh	124.50	6114.91	5503.42	10187.20	3830.67	120.07	300	600
30.	Assam	1181.7	56850.12	51165.11	63171.81	49541.69	293.788	0	0
31.	Manipur	214.68	10843.07	9758.76	14238.09	9960.45	129.481	200	400
32.	Meghalaya	105.26	5473.90	4926.51	7049.75	11515.03	64.185	300	600
33.	Mizoram	44.88	2208.82	1987.94	3422.38	2466.90	35.871	200	400
34.	Nagaland	79.60	4206.40	3785.76	6370.59	7967.69	68.068	70	140
35.	Sikkim	26.16	1392.13	1252.92	2182.15	582.82	11.275	0	0
36.	Tripura	202.90	9617.25	8655.53	11799.79	8979.70	81.059	200	400
	TOTAL	1979.68	96706.60	87035.95	118421.76	94844.95	803.79	1270	2540.00
	GRAND TOTAL	26248.77	1288586.08	824181.57	953264.60	936812.41	4596.51	13570	27140.00

Sl. No.	States/UTs	Drinking Water Facility		Toilet Facility				Construction of AWCS under MGNREGS		Total [13+14+15] +20+21]
		No. of AWCS approved for Drinking Water	Amount (17)	No. of AWCS approved for Toilet	Amount for Toilets (18)	Total (19)	GoI Share (60%) (20)	No. of AWCS	GoI Share Amount (21)	
1	2	20	21	22	23	24	25	26	27	28
1.	Andhra Pradesh	0	0	8718	1046.16	2246.16	1347.70	6000	7200.00	81270.60
2.	Bihar	1654	165.4	1214	145.68	1511.08	906.65	1000	1200.00	144152.87
3.	Chhattisgarh	904	90.4	466	55.92	2546.32	1527.79	2000	2400.00	67220.87
4.	Goa	18	1.8	47	5.64	47.44	28.46	100	120.00	1909.88
5.	Gujarat	601	60.1	1831	219.72	1079.82	647.89	2000	2400.00	71652.67
6.	Haryana	90	9	186	22.32	31.32	18.79	500	600.00	26545.95
7.	Jharkhand	0	0	0	0	1000.00	600.00	0	0.00	58230.22
8.	Karnataka	452	45.2	140	16.8	1062.00	637.20	1000	1200.00	98521.79
9.	Kerala	120	12	242	29.04	841.04	504.62	1000	1200.00	36521.12
10.	Madhya Pradesh	2711	271.1	5593	671.16	3342.26	2005.36	10000	12000.00	144676.41
11.	Maharashtra	1807	180.7	4655	558.6	3139.30	1883.58	250	300.00	129779.45

1	2	20	21	22	23	24	25	26	27	28
12.	Odisha	422	42.2	5130	615.6	3057.80	1834.68	6036	7243.20	104875.90
13.	Punjab	129	12.9	347	41.64	854.54	512.72	15000	18000.00	45564.48
14.	Rajasthan	458	45.8	1035	124.2	970.00	582.00	0	0.00	74974.65
15.	Tamil Nadu	1137	113.7	1282	153.84	2667.54	1600.52	0	0.00	74671.97
16.	Telangana	361	36.1	2328	279.36	1115.46	669.28	2000	2400.00	50590.23
17.	Uttar Pradesh	723	72.3	1862	223.44	695.74	417.44	500	600.00	282896.18
18.	West Bengal	5432	543.2	13991	1678.92	4622.12	2773.27	6000	7200.00	138042.90
TOTAL		17019	1701.90	49067	5888.04	30829.94	18497.96	53386	64063.20	1632098.14
19.	Delhi	0	0	0	0	0.00	0.00	0	0.00	18911.30
20.	Puducherry	32	3.2	29	3.48	86.68	52.01	23	27.60	691.13
TOTAL		32	3.2	29	3.48	86.68	52.008	23	27.6	19602.43
Himalayan States							GoI Share			
							90 %			
21.	Himachal Pradesh	0	0	149	17.88	617.88	556.09	90	162.00	30734.10
22.	Jammu and Kashmir	163	16.3	496	59.52	75.82	68.24	500	900.00	43489.22
23.	Uttarakhand	412	41.2	140	16.8	658.00	592.20	1401	2521.80	38000.14
TOTAL		575	57.50	785	94.20	1351.70	1216.53	1991	3583.80	112223.46

						GoI Share			100 %	
24.	Andaman and Nicobar Islands	0	0	23	2.76	42.76	42.76	50	100.00	1565.88
25.	Chandigarh	0	0	0	0	0.00	0.00	0	0.00	1614.73
26.	Dadra and Nagar Haveli	4	0.4	13	1.56	41.96	41.96	20	40.00	643.60
27.	Daman and Diu	0	0	0	0	0.00	0.00	0	0.00	314.54
28.	Lakshadweep	0	0	0	0	0.00	0.00	0	0.00	206.06
	TOTAL	4	0.40	36	4.32	84.72	84.72	70	140.00	4344.81
	NE States						GoI Share			
							90 %			
29.	Arunachal Pradesh	940	94	2397	287.64	981.64	883.48	0	0.00	15021.41
30.	Assam	0	0	15120	1814.4	1814.40	1632.96	1500	2700.00	117340.25
31.	Manipur	361	36.1	698	83.76	519.86	467.87	1000	1800.00	26595.90
32.	Meghalaya	325	32.5	661	79.32	711.82	640.64	600	1080.00	20349.60
33.	Mizoram	24	2.4	103	12.36	414.76	373.28	0	0.00	6298.44
34.	Nagaland	544	54.4	632	75.84	270.24	243.22	0	0.00	14649.56
35.	Sikkim	11	1.1	6	0.72	1.82	1.64	0	0.00	2777.88
36.	Tripura	165	16.5	466	55.92	472.42	425.18	100	180.00	21465.73
	TOTAL	2370	237.00	20083	2409.96	5186.96	4668.26	3200	5760.00	224498.77
	GRAND TOTAL	20000	2000.00	70000	8400.00	37540.00	24519.49	58870	73574.60	1992767.60

Statement-II*Release of funds under ICDS training programme*

Sl.No.	State/UT	2016-17	2017-18	2018-19	2019-20
1.	Andhra Pradesh	542.5355	-	-	25.03
2.	Bihar	353.9475	503.684	416.17	-
3.	Chhattisgarh	429.378	-	141.32	59.87
4.	Goa	1.2255	3.43	-	0.94
5.	Gujarat	386.066	325.424	123.9	-
6.	Haryana	70.512	-	-	-
7.	Jharkhand	114.6855	41.277	111.52	-
8.	Karnataka	123.516	-	50.36	-
9.	Kerala	93.15	-	90.2	-
10.	Madhya Pradesh	788.5165	566.545	566.55	85.4
11.	Maharashtra	587.0475	417.914	154.49	-
12.	Odisha	424.0695	406.17	142.69	44.56
13.	Punjab	61.41	48.78	45.4	39.3
14.	Rajasthan	453.35	-	306.22	-
15.	Tamil Nadu	172.41	-	-	65.54
16.	Telangana	187.34	337.138	214.516	43.71
17.	Uttar Pradesh	247.48	-	-	64.25
18.	West Bengal	629.65	433.3747	418.79	-
19.	Delhi	56.11	-	31.8134	-
20.	Puducherry	6.33	5.28	-	1.83
21.	Himachal Pradesh	51.76	88.074	34.01	35.11
22.	Jammu and Kashmir	38.5	-	25.49	34.29
23.	Uttarakhand	204.0725	-	-	-
24.	Andaman and Nicobar Islands	10.76	10.37	10.37	5.32
25.	Chandigarh	2.51	-	-	-
26.	Dadra and Nagar Haveli	-	-	-	-
27.	Daman and Diu	-	-	-	-
28.	Lakshadweep	-	-	-	-

Sl.No.	State/UT	2016-17	2017-18	2018-19	2019-20
29.	Arunachal Pradesh	94.196	65.13	128.15	30.01
30.	Assam	250.98	702.737	125.69	-
31.	Manipur	60.89	-	42.64	32.37
32.	Meghalaya	47.03	32.93	74.93	16.04
33.	Mizoram	27.16	19.01	33.831	8.96
34.	Nagaland	17.15	48.03	58.036	17.01
35.	Sikkim	26.58	18.62	-	2.81
36.	Tripura	114.24	34.31316	72.486	20.26
TOTAL		6674.558	4108.231	3419.572	632.61

Utilization: Funds for year 2016-17 since 2nd installment and funds for year 2017-18 was released on the basis of actual expenditure incurred by States/UTs, due to NITI Aayog's instructions on Organizations/institutions registered as NGOs have to sign up in the NGO-Partnership (NGO-PS) portal of the NITI Aayog and obtain a Unique ID which is to be mandatorily quoted by them at the time of receiving grants from the State Government. Funds for year 2018-19 were released in March, 2019 for which Utilization Certificates have not been received from the States/UTs.

Statement-III

Year-wise and State/UT-wise, including Tamil Nadu, details of funds sanctioned/

released and utilisation under the Pradhan Mantri Matru Vandana Yojana

(PMMVY) since its inception (as on 15.07.2019)

(₹ in lakhs)

Sl. No.	State/UT	2017-18		2018-19		2019-20	
						(As on 15.07.2019)	
		Sanctioned/ Released	Utilised	Sanctioned/ Released	Utilised	Sanctioned/ Released	Utilised
1	2	3	4	5	6	7	8
1.	Andaman and Nicobar Islands	163.08	43.16	41.13	117.63	54.75	22.15
2.	Andhra Pradesh	7022.36	4210.48	14101.75	17579.80	3375.00	4449.82
3.	Arunachal Pradesh	912.83	0.95	36.00	265.75	0.00*	61.54
4.	Assam	10448.26	418.96	817.00	3750.34	0.00*	3982.99
5.	Bihar	17351.38	575.70	1253.00	6228.22	0.00*	5251.99
6.	Chandigarh	290.41	110.95	248.08	306.34	112.66	73.28
7.	Chhattisgarh	4382.58	768.94	2025.85	4996.29	818.03	2339.26
8.	Dadra and Nagar Haveli	102.62	8.44	75.85	100.67	18.35	20.77

1	2	3	4	5	6	7	8
9.	Daman and Diu (UT)	61.56	0.05	28.98	56.11	12.99	10.60
10.	Goa	168.85	62.83	107.26	274.05	46.71	47.02
11.	Gujarat	10186.87	2535.60	5958.97	12910.20	1935.44	4075.63
12.	Haryana	4324.30	1325.51	3674.84	8218.84	825.00	1572.85
13.	Himachal Pradesh	1821.64	441.95	1793.84	2754.96	683.74	706.86
14.	Jammu and Kashmir	3137.84	110.92	828.42	2591.31	602.42	744.87
15.	Jharkhand	5622.70	700.93	1453.37	5969.64	0.00*	1725.20
16.	Karnataka	10248.81	2240.83	6361.72	13229.37	2170.64	6474.36
17.	Kerala	5536.64	1597.17	3514.27	7597.69	1069.76	2237.72
18.	Lakshadweep	27.82	0.00	4.44	23.32	41.58	3.02
19.	Madhya Pradesh	12320.53	5762.48	18581.47	33785.11	4459.27	8609.97
20.	Maharashtra	12821.10	3886.76	11795.62	22028.56	3598.54	9198.73
21.	Manipur	1474.07	65.81	75.00	274.23	0.00*	413.51
22.	Meghalaya	1110.83	69.29	102.00	183.25	0.00*	177.55
23.	Mizoram	710.78	233.33	294.70	665.52	52.71	91.47
24.	Nagaland	1035.06	0.00	52.00	101.44	0.00*	170.67
25.	NCT Of Delhi	2008.90	407.75	795.75	2542.92	537.59	949.79
26.	Odisha**	7143.33	0.03	383.00	0.20	0.00*	0.00
27.	Puducherry	331.68	13.67	63.53	315.60	0.00*	52.77
28.	Punjab	4648.73	786.32	1141.42	5977.32	1776.84	1188.83
29.	Rajasthan	11486.97	788.35	9605.43	22409.80	0.00*	6443.25
30.	Sikkim	354.33	11.38	21.00	215.02	0.00*	37.52
31.	Tamil Nadu	12087.85	0.00	658.00	4158.83	0.00*	1041.10
32.	Telangana**	7196.40	0.00	385.00	0.00	0.00*	0.00
33.	Tripura	1845.49	16.57	96.00	578.32	0.00*	469.38
34.	Uttar Pradesh	33616.64	4778.15	14216.71	41414.50	6828.59	16499.33
35.	Uttarakhand	2610.99	640.06	1425.66	2158.77	828.08	584.69
36.	West Bengal	10245.03	144.39	2938.72	12465.83	2922.92	4470.94
TOTAL		204859.26	32757.71	104955.77236245.76	32771.61	84199.33	

* Unspent balance of previous years available with the State/Union Territory.

** The State is implementing its own Maternity Benefit Programme. The Ministry allows the State to implement PMMVY with State's Maternity Programme under co-branding.

Statement-IV*State-wise funds released and utilised under SAG*

(₹ in lakh)

Sl. No.	States/UTs	2016-17		2017-18		2018-19		2019-20
		Released 1	Utilised 2	Released 3	Utilised 4	Released 5	Utilised 6	Released 7
								9
1.	Andhra Pradesh	762.99	1710.1	2259.52	2050.18	1011.98	139.57	99.76
2.	Arunachal Pradesh	126.25	83.49	87.96	42.76	0	18.44	32.34
3.	Assam	1356.94	149.18	341.92	0	0	774.51	38.73
4.	Bihar	2696.83	2315.55	4003.74	2742.76	25.54	686.12	463.92
5.	Chhattisgarh	1389.69	2772.5	2792.61	1795.87	724.75	61.7	48.4
6.	Goa	131.5	259.21	302.77	345.84	0.4	0.2	42.92
7.	Gujarat	8443.18	6323.17	2690.09	4989	5092.44	1514.03	1093.83
8.	Haryana	104.74	573.65	589.97	363.75	37.41	44.71	18.96
9.	Himachal Pradesh	720.45	1349.14	1129.42	372.18	0	1.706	0
10.	Jammu and Kashmir	194.63	184.69	255.91	26.67	560.39	234.4	46.53
11.	Jharkhand	145.57	1465.35	1495.55	154.54	0	0	254.39
12.	Karnataka	740.73	2642.58	2466.93	1819.93	923.76	880.33	1079.54
13.	Kerala	1057.73	893.89	692.91	996.27	289.74	0	1.08
14.	Madhya Pradesh	5302.02	8466.04	8641.18	7125.7	5442.4	2810.48	767.44
15.	Maharashtra	5334.42	3541.02	3995.68	3530.7	3536.78	2715.98	607
16.	Manipur	49.65	161.87	170.28	62.34	0	34.21	12.61
17.	Meghalaya	919.65	919.65	528.83	540.36	12.55	23.75	14.85
18.	Mizoram	91.78	103.4	123.95	123.15	69.32	69.32	13.16
19.	Nagaland	206.31	206.31	193.14	191.61	214.3	139.36	25.02
20.	Odisha	2867.25	3443.78	2442.6	2345.4	866.77	0	72.6
21.	Punjab	0	448.77	40.6	313.99	26.3	43.13	0
22.	Rajasthan	0	22.49	39.38	0	0	59.39	0
23.	Sikkim	32.54	16.9	15.42	27.45	0	0	0
24.	Tamil Nadu	2655.26	3076.85	3196.22	1945.25	0	32.28	95.48
25.	Telangana	572.39	0	81.4	765.58	107.49	0	151.54

1	2	3	4	5	6	7	8	9
26.	Tripura	334.81	819.62	674.38	210.06	19.16	103.19	20.65
27.	Uttar Pradesh	10932.99	7631	4486.13	5681.34	1000.35	0	1827.57
28.	Uttarakhand	43.02	3.77	3.3	0	0	0	0
29.	West Bengal	40.41	340.08	282.47	992.63	101.85	0	126.72
30.	Andaman and Nicobar Islands	107.05	50.65	51.35	15.52	3.18	0.19	0.87
31.	Chandigarh	12.11	7.84	12.68	5.81	2.33	1.66	2.2
32.	Daman and Diu	14.14	15.94	14.14	14.07	4.53	4.53	0
33.	Dadra and Nagar Haveli	16.44	16.44	16.44	12.64	4.94	0	0.21
34.	Delhi	276.66	687.49	490.19	570.32	320.48	18.29	7.84
35.	Lakshadweep	2.2	1.8	11.65	2.82	3.11	0.12028	0.04
36.	Puducherry	17.72	18.67	8.81	4.74	1.63	0.04044	0
TOTAL		47700.06	50722.9	44629.53	40181.2	20403.88	10411.6	6966.2

Note: Utilisation of funds is against the total funds available with the State/UT in a particular year, which includes savings of previous year

Statement-V

*Status of fund release and expenditure under POSHAN Abhiyaan in
F.Y. 2017-18, F.Y. 2018-19 and F.Y. 2019-20*

(₹ in lakh)

Sl. No.	State/UT	Release in F.Y. 2017-18		Utilization as on 31.03.2018		Release in F.Y. 2018-19		Utilization as on 31.03.2019		Release in F.Y. 2019-20	
		1	2	3	4	5	6	7	8	9	
1.	Andhra Pradesh	1284.63	0.00	8604.68	3011.16	-	-	-	-	-	
2.	Arunachal Pradesh	52.93	0.00	2663.35	1709.66	-	-	-	-	-	
3.	Assam	2298.27	0.00	15492.36	785.58	-	-	-	-	-	
4.	Bihar	6724.06	0.00	15001.67	5380.00	-	-	-	-	-	
5.	Chhattisgarh	965.45	0.00	9629.51	1550.93	-	-	-	-	-	
6.	Delhi	945.95	0.00	2206.88	140.45	-	-	-	-	-	
7.	Goa	238.07	0.00	197.78	0.00*	-	-	-	-	-	
8.	Gujarat	3036.66	0.00	11228.04	2606.06	-	-	-	-	-	
9.	Haryana	400.97	0.00	5992.46	310.11	-	-	-	-	-	

1	2	3	4	5	6	7
10.	Himachal Pradesh	1557.26	0.00	4153.15	1288.28	-
11.	Jammu and Kashmir	388.59	0.00	8343.52	1417.25	-
12.	Jharkhand	1555.35	0.00	5110.45	305.19	-
13.	Karnataka	3351.05	0.00	9870.89	0.00*	-
14.	Kerala	1273.37	0.00	6491.91	137.78	-
15.	Madhya Pradesh	3441.49	0.00	15894.17	5516.17	-
16.	Maharashtra	2572.31	0.00	20989.28	11379.26	-
17.	Manipur	340.46	0.00	3865.37	1233.24	-
18.	Meghalaya	462.98	0.00	1713.27	1512.60	612.60
19.	Mizoram	119.38	119.38	957.65	689.84	308.00
20.	Nagaland	163.74	0.00	1251.97	811.06	591.17
21.	Odisha	4600.46	0.00	10571.65	0.00#	-
22.	Puducherry	39.24	0.00	393.70	104.33	-
23.	Punjab	819.51	0.00	6090.33	30.88	-
24.	Rajasthan	2045.73	0.00	9680.99	3078.70	-
25.	Sikkim	98.59	0.00	328.47	157.16	-
26.	Tamil Nadu	1340.51	0.00	12210.93	2692.37	-
27.	Telangana	1736.94	0.00	8595.70	2897.82	-
28.	Tripura	277.91	0.00	3695.72	606.01	-
29.	Uttar Pradesh	8440.60	0.00	29582.87	5986.37	-
30.	Uttarakhand	1866.25	0.00	4301.57	1030.43	-
31.	West Bengal	5545.27	0.00	19294.11	0.00#	-
32.	Andaman and Nicobar Islands	100.22	0.00	416.89	109.27	307.62
33.	Chandigarh	158.88	0.36	306.82	132.85	173.97
34.	Dadra and Nagar Haveli	108.83	0.00	129.32	123.98	114.16
35.	Daman and Diu	42.06	0.00	197.66	65.68	131.98
36.	Lakshadweep	60.00	0.00	138.90	72.15	126.75
TOTAL		58453.97	119.74	255593.99	56872.62	2366.25

* The States have not utilized the Central Share of funds as on 31.03.2019.

The Financial Statements/UCs have not been received from the State Governments.

Note: This is to mention that NNM (renamed as POSHAN Abhiyaan) has been set up on 18.12.2017.